

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3976  
ANSWERED ON:24.08.2004  
MEETING OF NAXAL AFFECTED STATES  
Nikhil Kumar Shri ;Rao Shri Kavuru Samba Siva

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has decided to convene a meeting of Chief Ministers of various naxalite affected States;
- (b) if so, the details of the issues discussed;
- (c) the suggestion given by the various Chief Minister;
- (d) the response of the Union Government thereon;
- (e) the details of assistance demanded by various affected States and provided by Union Government during each of the last three years;
- (f) whether the Union Government has formed a coordination centre to deal with naxalism in the country; and
- (g) if so, the achievements made by the coordination centre so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a): The Government has decided to convene such a conference to discuss issues related to spread of naxalite activities.

(b) to (d): In view of (a) above, do not arise.

(e): Integrated Action Plans, encompassing development as well as security aspects in the affected areas, received in 2001-2002 from Andhra Pradesh (Rs. 1299.19 crores), Bihar (Rs. 1862.72 crores), Chhattisgarh (Rs. 572 crores), Madhya Pradesh (Rs. 615 crores), Maharashtra (Rs. 838 crores) and Orissa (Rs. 268.84 crores ) were recommended to the Planning Commission for earmarking separate funds for the purpose. The Planning Commission expressed their inability to allocate such huge additional funds for the purpose. Subsequently, however, at the instance of this Ministry, the Planning Commission, included 55 naxal affected districts in nine States under the Backward Districts Initiative (BDI) component of their Rashtriya Sam Vikas Yojana (RSVY) so as to fill in the critical gaps in physical and social infrastructure in these areas. The scheme provides for an additionality of Rs. 15 crores per year per district for a period of 3 years starting from 2003-04.

(f) & (g): Keeping in view the overall dimensions of naxalite activities in nine States of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Orissa, West Bengal, Maharashtra, Uttar Pradesh and Madhya Pradesh, a high level Coordination Centre, headed by the Union Home Secretary with Chief Secretaries and DsGP of these naxalite affected States, as its members meets regularly and reviews and coordinates steps taken by the States to check naxalite activities.

The important decisions taken by the Coordination Centre, interalia, include strengthening of intelligence gathering and sharing mechanisms by the affected States, long-term deployment of Central Police forces, inclusion of more districts and items under the Security Related Expenditure (SRE) scheme, modernization and upgradation of State Police forces and Police Stations for anti naxalite operations, mounting of focused, coordinated and sustained intelligence based anit-naxalite operations, effective implementation of various development schemes in the affected areas and creation of Local Resistance Groups.